

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Pvt Ltd
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt Ltd & 4 Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASIREDDY	ADVOCATE	VASIREDDY.VIMAL @ Gmail.com 23.02.2018	Vimal

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.SIVA PRASAD	ADVOCATE	9948352066	K.V.S.P.

Heard Mr.Vimal Vasi Reddy, learned counsel for the Petitioner and Mr.K.V.Siva Prasad, learned counsel for the Respondent.

Post the case on 15.01.2018.



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**